

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 832 of 2020

IN THE MATTER OF:

Satya Narayan Jhunjunwala

...Appellant

Versus

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present:

For Appellant: Mr. Jayant Mehta, Mr. Malak M. Bhatt, Ms. Neeha Nagpal and Mr. Udbhav Nanda, Advocates.

For Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Indranil Ghosh, Ms. Swati Dalmia, Ms. Ojasa Arya, Mr. Shivkrit Rai, Ms. Rajshree Choudhary, Mr. Palzer Moktan, Mr. Akash Yadav and Mr. Orijit Chatterjee, Advocates for R-1.

Mr. Ritin Rai, Sr. Advocate with Mr. Bishwajit Dubey, Mr. Aman Singhania, Ms. Ritika Sinha and Mr. Madhav Kanoria, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 846 of 2020

IN THE MATTER OF:

Ramesh Chander Garg & Ors.

...Appellants

Versus

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present:

For Appellants: Mr. Abhijeet Sinha, Mr. Gautam Singh and Mr. Supriyo Gole, Advocates.

For Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Indranil Ghosh, Ms. Swati Dalmia, Ms. Ojasa Arya, Mr. Shivkrit Rai, Ms. Rajshree Choudhary, Mr. Palzer Moktan, Mr. Akash Yadav and Mr. Orijit Chatterjee, Advocates for R-1.

Mr. Ritin Rai, Sr. Advocate with Mr. Bishwajit Dubey, Mr. Aman Singhania, Ms. Ritika Sinha and Mr. Madhav Kanoria, Advocates for R-2.

ORDER
(Through Virtual Mode)

03.02.2021: Pleadings are complete. Written submissions have also been filed.

Let these appeals be listed 'for hearing' on **24th February, 2021 at 12:00 Noon.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc